BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.139/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Sunil Kumar Singh		
		-Versus-		
		Pine Engicon Pvt.Ltd & Ors		
Under Section		397/398		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL			date
	LE	TTERS)		

ORDER

None appeared.

Listed on 10th November 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)